## GOVERNMENT OF INDIA MINISTRY OF AYUSH

# LOK SABHA UNSTARRED QUESTION NO. 997 TO BE ANSWERED ON 22<sup>ND</sup> JULY, 2022

### AYUSH WELLNESS CENTRES

#### 997. SHRI NITESH GANGA DEB:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government has any proposal to open AYUSH Wellness Centres at district head quarters across the country to popularise our traditional medicines in curing diseases at affordable prices;
- (b) if so, the details thereof;
- (c) whether the Government has allocated any funds for the same during the current financial year, if so, the details thereof; and
- (d) whether any Ayush Wellness Center is proposed to be opened in the Sambalpur district of Odisha during the current fiscal, if so, the details thereof?

# ANSWER THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

(a) to (d): Public Health being the State subject, the opening of AYUSH Wellness Centres at district head quarters across the country to popularise our traditional medicines in curing diseases at affordable prices come under the purview of the respective State/UT Government. However, the Ministry of Ayush is implementing the operationalization of AYUSH Health and Wellness Centres (AHWCs) under Ayushman Bharat as a component of the Centrally Sponsored Scheme of National AYUSH Mission (NAM) through State/UT Governments. The main objectives of Ayush HWCs are to establish a holistic wellness model based on AYUSH principles and practices, to empower the masses for "self-care" to reduce the disease burden, out-of-pocket expenditure and to provide informed choice to the needy public. Under NAM, as per the proposals received from different State/UT Governments through State Annual Action Plans (SAAPs), the Ministry of Ayush has approved 7553 AYUSH Health and Wellness Centres (AHWCs) for operationalization across the country from the financial year 2019-20 to 2021-22. The State/UT wise detail of AYUSH HWCs approved units and funds released is furnished in Annexure. However, no funds have been released to these approved AHWCs during the current financial year. Further, under NAM, State Annual Action Plan from the State Government of Odisha has not been received during the current fiscal year till date.

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# Annexure

State/UT wise details of approved units and funds released in Ayush Health and Wellness Centres			
Sr. No.	Name of State/UT	AHWCs approved	Funds Released (Central Share) (Rs. In Lakh)
1	Andaman & Nicobar Island	6	70.33
2	Andhra Pradesh	110	773.36
3	Arunachal Pradesh	49	677.98
4	Assam	89	578.81
5	Bihar	268	2,038.82
6	Chandigarh	6	36.67
7	Chhattisgarh	240	1,406.88
8	Dadra & Nagar Haveli and Daman & Diu	0	0.00
9	Delhi	0	0.00
10	Goa	40	284.98
11	Gujarat	265	2,128.75
12	Haryana	569	3,423.77
13	Himachal Pradesh	240	2,628.74
14	Jammu & Kashmir	317	2,533.42
15	Jharkhand	267	2,135.67
16	Karnataka	176	1,332.44
17	Kerala	240	651.90
18	Ladakh	14	55.10
19	Lakshadweep	5	23.07
20	Madhya Pradesh	562	5,098.77
21	Maharashtra	294	2,553.02
22	Manipur	17	210.96
23	Meghalaya	45	389.66
24	Mizoram	38	526.13
25	Nagaland	49	781.05
26	Odisha	250	1,792.02
27	Puducherry	4	45.07
28	Punjab	217	1,453.02
29	Rajasthan	1000	5,315.40
30	Sikkim	18	253.42
31	Tamil Nadu	250	1,882.75
32	Telangana	421	3,036.25
33	Tripura	38	301.58
34	Uttar Pradesh	592	8,898.46
35	Uttarakhand	70	3,213.18
36	West Bengal	100	1,546.54
	Total	7553	58077.94